

Bee keeping in Meghalaya State. The year-wise allocation of funds in favour of Meghalaya State KVIB for the past three years is shown as under:—

(Rs. in lakhs)

Year	Margin Money	Loan		Grand Total
		C.E.	W.C.	
1996-97	6.08	7.23	11.17	24.48
1997-98	3.97	6.79	1.81	12.57
1998-99	3.97	6.79	1.81	12.57

[Translation]

Industrial Schemes

195-96

Revival of HEC, Bihar

1591. SHRI RAGHUVANSH PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state:

(a) whether any package has been prepared for the revival of Hindustan Engineering Corporation, Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) and (b) Yes, Sir. A Rehabilitation Scheme has been sanctioned by BIFR on 26.8.1996. The salient features of the Scheme are indicated in the statement attached.

(c) Does not arise.

Statement

On 26.8.1996, the BIFR sanctioned a rehabilitation scheme of HEC. The rehabilitation scheme envisages following reliefs and concessions from Government of India:—

1. To convert plan loan aggregating Rs. 99.41 crore as on 31.3.1995 into equity at par.
2. To waive counter guarantee fee aggregating Rs. 18.60 crore as on 31.3.1995.

3. To provide equity of Rs. 83 crores in a phased manner and to meet the capital expenditure.

4. To provide Rs. 105.61 crores in a phased manner to meet the cash losses, payment to pressing creditors, payment of statutory liabilities etc.

5. To waive interest on plan loan and non-plan loan amounting to Rs. 272 crores as on 31.3.1996.

6. To treat non-plan loan of Rs. 168.50 crores as interest free loan for 7 years with no repayment during this period.

7. To treat non-plan loan of Rs. 20.50 crores for VRS as grant to be funded out of NRF.

8. To provide Rs. 63.92 crores as interest free loan to meet the Soviet Liability of Rs. 63.92 crores by 2000 A.D. without repayment during that period.

9. To guarantee the working capital facilities from the Bank without charging any guarantee fee/commission.

10. To provide operational independence in respect of appointment of consultants/liaison agents for marketing efforts and pre-tender tie-ups and in recruitment of necessary categories of personnel.

2. Major portion of the above reliefs and concessions has been provided to the company. The revival plan at present is under implementation. 196-202

Investment in Industrial Sector

1592. SHRI RAMESHWAR PATIDAR :
SHRI RAVINDRA KUMAR PANDEY :
SHRI RAJO SINGH :

Will the Minister of INDUSTRY be pleased to state:

(a) whether the investment made in the industrial sector in the country is not balanced/equal;

(b) if so, the details thereof, State-wise;

(c) the reasons for imbalance;

(d) whether Madhya Pradesh, Orissa and Bihar are the most backward States from the view of industrial development and investment;